

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4599
ANSWERED ON:11.08.2014
CHECK ON ONLINE FILM PIRACY
Gandhi Shri Feroze Varun

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is aware of the major online film piracy hub in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to control online film piracy?

Answer

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) and (b): No, Sir. There is no data/information available with the Government for major online piracy hub existing in the country

(c): Intellectual Property Rights for digital content in the country is covered under Copyright Act as amended vide The Copyright Amendment Act , 2012.The amendment also introduced protection against circumvention of technology protection measure and Rights Management Information in Section 65 A and 65 B respectively. Violations attract both fine and imprisonment penal actions under the Act.

The Copyright Enforcement Advisory Council (CEAC) has been constituted to seek advice from the creative copyright industries and top police officials of all states and Union Territories for improving enforcement measures to contain copyright piracy including online film piracy.

Also, a 12th Plan scheme called "Anti-Piracy Initiatives" is being implemented by Ministry of I&B to curb the menace of Piracy in the country.